

# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## **NOTIFICATION**

No. HC.XXXVII-35/2018/ 139 /R. Cell

Dated Guwahati the 21<sup>st</sup> February, 2019

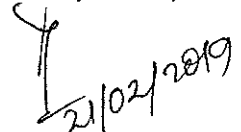
The Gauhati High Court has been pleased to recommend the following Grade-II officer for promotion to Grade-I of Mizoram Judicial Service.

<b>Sl. No.</b>	<b>Name of the Officer</b>
1.	Smti. R. Vanlalchami, Chief Judicial Magistrate-cum-Senior Civil Judge, Aizawl District

The above select list will remain valid for 1 (one) year.

Marks obtained by the officers in the Judgment segment, ACR and Interview have been uploaded along with this notification.

By Order,

  
21/02/2019  
(M.K. Kalita)

Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell  
Gauhati High Court, Guwahati-1

Memo No.HC.XXXVII-35/2018/ 139 A /R. Cell

Dated Guwahati the 21<sup>st</sup> February, 2019

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Admin./ Judicial/ Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of information of his Lordship.
4. Registrar, Gauhati High Court, Aizawl Bench, Aizawl, Mizoram for information and necessary action. She is requested to intimate the concerned officer.
5. Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
6. Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
7. Assistant Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.

8. Administrative Officer (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
9. System Analyst for uploading the Notification in the official website of the High Court, immediately, under the caption "**Notification dated 21-02-2019 regarding select list in connection with regular promotion from Grade-II to Grade-I of Mizoram Judicial Service**" with a scroll in the home page.
10. P.S. to Hon'ble Mr. Justice \_\_\_\_\_ Gauhati High Court, Guwahati for favour of his Lordship's kind information.
11. P.S. to Hon'ble Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati for favour of her Ladyship's kind information.
12. C.A. to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.



21/02/19

(M.K. Kalita)

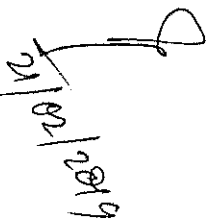
Registrar (Vigilance)-cum-  
In Charge, Recruitment Cell,  
Gauhati High Court, Guwahati-1

# THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

Tabulation of Marks for Regular promotion from Grade-II to Grade-I of Mizoram Judicial Service, 2018

Sl. No.	Name of the Officer	ACR marks obtained (out of 35 marks)						Total ACR marks	Marks awarded in Judgments (out of 35 marks)			Average Marks obtained in Judgments	Marks awarded in Interview (out of 30 marks)			Average marks obtained in Interview	Grand Total Marks obtained (out of 100 marks) (H+L+P)
		2013	2014	2015	2016	2017	2018		Evaluator #1	Evaluator #2	Evaluator #3		Interview r #1	Interview r #2	Interview r #3		
<b>A</b>	<b>B</b>	<b>C</b>	<b>D</b>	<b>E</b>	<b>F</b>	<b>G</b>	<b>H</b>	<b>I</b>	<b>J</b>	<b>K</b>	<b>L</b>	<b>M</b>	<b>N</b>	<b>O</b>	<b>P</b>	<b>Q</b>	
1	Smti. R. Vanlalcharni	5	5	5	6	6	27	23	23	25	23.67	15	15	10	13.33	<b>64.00</b>	
2	Smti. R. Lalduhawmi	5	6	5	5	6	27	26	25	28	26.33	20	18	20	19.33	<b>72.66</b>	
3	Smti. Sylvie Zomuanpuii Ralte	6	5	6	6	6	29	28	26	27	27.00	22	20	22	21.33	<b>77.33</b>	

  
21/02/2019